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Vehicle recall policy

73. SHRI AHAMED HASSAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government has conducted any study to ascertain deaths in road accidents of light four-wheeler vehicles due to the vehicles not meeting safety standards;

(b) if so, the details thereof;

(c) whether Government has developed a mandatory recall policy for vehicles which do not meet safety standards;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the number and details of vehicles recalled by automobile manufacturers for safety defects in the country during the last three years and in the current year?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) and (b) No Sir, no such study has been undertaken by this Department in this regard. Ministry of Road Transport and Highways continuously study all these aspects.

(c) to (e) There is no mandatory recall policy for vehicles. However, the recent Motor Vehicle Act (Amendment) 2019 has added new provision for recall of vehicles.

The detailed list of vehicles, voluntarily recalled by automobile manufacturers, as maintained by Society of Automobile Manufacturers Association of India (SIAM), is available under the "related links" on DHI Website *www.dhi.nic.in*.

Slump in automobile industry

74. SHRI A. VIJAYAKUMAR: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government is aware that there is a slump in automobile industry in the country in recent years;

(b) if so, the details thereof;